

Honourable Shri Justice S. C. Malte

B.A, LL.B.

1994

Justice S.C. Malte, *M.A., LL.M.* born on 31st November 1936. Enrolled as Advocate on 15.10.1960 and practised in District Court and Subordinate Court at Jalgaon in Civil and Criminal matters. Worked as Honorary Assistant to the District Government Pleader and Public Prosecutor from 1964 to 1970. From 1970 till March, 1982, Additional District Government Pleader and Additional Public Prosecutor, Jalgaon. Appointed as an Additional District Judge on 6.4.1982. Worked as Secretary-cum-Senior Legal Adviser in the Law and Judiciary Department of the State of Maharashtra from December 1990 to 1991. Appointed as permanent Judge of the Bombay High Court from 6.10.1994. Transferred to Punjab & Haryana High Court on 1.11.1994. Retired on November 3, 1998.